

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 118
(IB)-224(PB)/2020

IN THE MATTER OF:

Mr. Yatish Agarwal & anr.

.... Applicant/petitioner

v.

M/s. Vardhman Estates & Developers Pvt. Ltd. & anr.

.... Respondent

Order under Rule 16(d) of NCLT Rules, 2016

Order delivered on 18.03.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the petitioner: -

ORDER

List on 22.04.2020.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.03.2020
Aarti Makker